

GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong, the 16th December, 2022.

No. LJ (B).48/2020/58 – In the interest of public service and in exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973, the Governor of Meghalaya is pleased to appoint the following officers as the Executive Magistrate within East Khasi Hills District with immediate effect till further orders-

1. Smti. Brenda L. Pakymtein, MCS
2. Shri. Rapborlang Kharbihkhiew, MCS
3. Dr. Twinkle S.R. Marak, MCS
4. Smti. Martina Lyttan, MCS
5. Shri. Lanalang K Diengdoh, MCS
6. Shri. Sanborn Marwein, MCS
7. Dr. Laureate R. Hynniewta, MCS
8. Shri. Walden R. Massar, MCS
9. Shri. Reginald Kharkongor, MCS
10. Shri. Lamriche Kharmon, MCS

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(M.M. Sangma),
Joint Secretary to the Govt. of Meghalaya,
Law (B) Department

Memo No. LJ (B). 48/2020/58 -A ,
Copy forwarded to:-

Dated Shillong, the 16th December, 2022.

1. The Deputy Commissioner, East Khasi Hills District, Shillong with reference to your letter No. C&S.19/2019/67, dt. 15.12.2022
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. Personnel & A.R. (A) Department for information.
4. Officers concerned.
5. ✓ DEO (Data Entry Operator) Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,



Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.